

10

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.444/2018

Date of Decision: 07.03.2019.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Gurunath Manohar Mestri
Aged 55 years, Working as Postal Assistant
Sawantwadi HO – 416 510
At post Warangachi Tulsuli Sutarwadi,
Tal – Kudal, Sindhudurg – 416 520. *Applicant*

(Advocate Ms. Priyanka Mehndiratta)

VERSUS

1. The Union of India,
Through the Chief Postmaster General,
Maharashtra Circle, GPO,
Mumbai 400 001.
2. The Director Postal Services,
Goa Region, Panaji 403 001.
3. The Superintendent of Post Offices,
Sindhudurg Division,
Sindhudurgnagri 416 812. *Respondents*

(Advocate Shri R.R. Shetty)

ORDER (Oral)
Per : R.N. Singh, Member (J)

—Ms. Priyanka Mehndiratta, the learned counsel for the applicant submits that she is having instructions to withdraw the OA and in this regard she has also placed on record written instructions from the applicant.

2. In view of the above, the OA stands dismissed as withdrawn. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.